

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:318  
ANSWERED ON:10.11.2010  
UNIFORM ACADEMIC SESSION  
Sinha Shri Shatrughan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Delhi High Court has recently directed the Union Government to implement uniform academic session in all the universities of the country from next academic session;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government to implement this decision?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (c): The Central Government is not aware of any such directions by the Delhi High Court. However, the UGC has issued two regulations to provide for uniform academic calendar namely (1) UGC (Minimum standard of Instructions for the grant of First Degree through Formal Education) Regulations, 2003 (1st Amendment, 2007) and (2) UGC (Minimum standard of Instructions for the grant of Master's Degree through Formal Education) Regulations, 2003 (1st Amendment, 2007) which prescribes adherence to uniform Academic Calendar by all Universities in the country. The said regulations are available at the UGC website viz-[www.ugc.ac.in](http://www.ugc.ac.in).